

	(Rs. in crores)
(i) Direct Investment (proposals approved)	419.33
(ii) Portfolio Investment (Actual purchase of shares/debentures)	51.94

**Concession of Textile Mill in Modi Nagar on
the Pattern of Gujarat Formula**

5008. SHRI THAMPAN THOMAS : Will the Minister of TEXTILES be pleased to state :

(a) whether the textile mills in Modinagar (Uttar Pradesh) have restarted working ;

(b) the loss of production and Government revenue owing to their closure for the past two to three years ;

(c) whether Government propose to offer them concessions similar to Gujarat formula ; and

(d) whether there are other proposals under consideration of Government in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) As per the reports received from Textile Commissioner, three textile mills in Modinagar viz. Modern Spinners Ltd., Vishal Syntex Ltd. and Modi Textiles Ltd. are closed.

(b) Total estimated loss in Production due to closure of these units is about 11500 kgs. of yarn and 7900 metres of cloth. Loss in revenue due to closure of these units has not been estimated.

(c) and (d) A rehabilitation package for the revival of these units has been worked out.

**Scheme for Beautification and Upgradation
of Steel Cities**

5009. SHRI HARIHAR SOREN : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether Government have any scheme for the beautification and upgradation of steel cities ;

(b) if so, the amount earmarked for the above programme ;

(c) whether Steel City, Rourkela is proposed to be upgraded and beautified under the above programme ;

(d) if so, the schemes prepared and the funds allocated therefor ; and

(e) the details thereof ?

THE MINISTER OF STEEL AND MINES (SHRI K. C. PANT) : (a) and (b) Beautification and maintenance of Steel Cities is a continuing process under the annual development and maintenance programmes. Funds are provided keeping in view the requirements.

(c) to (e) There is no specific proposal for upgradation and further beautification of Rourkela Steel City. A number of steps have already been taken to beautify the City. Works leading to beautification and maintenance will continue to be undertaken within the overall budget provisions.

**Loan Applications Pending with Different
Branches of United Bank of India
in Orissa**

5010. SHRI RADHAKANTA DIGAL : Will the Minister of FINANCE be pleased to state :

(a) whether the United Bank of India has laid down a new working norm to clear the loan applications within a short period ;

(b) if so, the norms laid down by the United Bank of India in this respect ; and

(c) the number of loan applications pending in the different branches of the United Bank of India in Orissa as on 30 June, 1985 and the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) United Bank of India has reported that they have not laid down any new working norm for clearing loan applications. The Bank is, however, regularly monitoring the disposal of loan applications to ensure that they are cleared according to the norms prescribed by Reserve Bank of India.

(c) The total number of loan applications pending in the different branches of the bank in Orissa as on 30th June, 1985 is 1340, out of which 412 relate to Integrated Rural Development Programme (IRDPA), 20 to the self-employment Scheme, 446 to other Government Sponsored Schemes, 24 to small scale industries (SSI), 330 to Agricultural loan, 76 to other priority sector advances and 32 to traditional loan cases.

Assistance Under "TDF" Schemes by 'IDBI'

5011. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of FINANCE be pleased to state :

(a) whether some of the cases cleared/approved by the Ministry of Industry under the Technical Development Fund (TDF) Schemes during the Sixth Five Year, Plan period have not received assistance from the Industrial Development Bank of India (IDBI) ;

(b) if so, the details thereof alongwith the reasons therefor ;

(c) the number of applications for assistance under the Technical Development Fund Schemes received by Industrial Development Bank of India during Sixth Five Year Plan and the number of cases in which assistance was actually provided by IDBI ;

(d) the investments involved in (c) above ; and

(e) the state-wise break-up of (c) and (d) above ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) (a) to (e) The Industrial Development Bank of India (IDBI) has reported that during the Sixth Five Year Plan period, it had received 409 applications seeking assistance under the Technical Development Fund Scheme. It had sanctioned assistance to 400 applications involving a total assistance of Rs. 86.14 crores. State-wise break-up is given in the statement below.

Assistance in respect of 9 cases could not be considered by IDBI for want of necessary information from the concerned units within reasonable time and/or on account of unsatisfactory past record of performance of the units.